

National Green Tribunal
(Principal Bench)
Faridkot House, Copernicus Marg,
New Delhi- 110 001

NGT(PB)/DR/2018-19/68/570

Date: 24th July, 2018

OFFICE ORDER

As decided by the Competent Authority, the court proceedings of the Zonal Benches of NGT shall be held through Video Conferencing as per the day specified below:

| Sr. No. | Name of the Bench | Days of Video Conferencing |
|---------|-------------------|--------------------------------|
| 1. | SZ Bench, Chennai | Monday & Wednesday at 02:00 PM |
| 2. | WZ Bench, Pune | Thursday & Friday at 02:00 PM |
| 3. | CZ Bench, Bhopal | Tuesday at 02:00 PM |
| 4. | EZ Bench, Kolkata | Monday & Tuesday at 03:00 PM |

All the applicants/ld. Counsels who wishes that his case to be taken up through Video Conferencing at NGT, Principal Bench, New Delhi with the concerned Zonal Benches shall submit an application before the Registrar of concerned Zonal Benches and accordingly the matter shall be listed as per the above scheduled specified for the respective zone. Further, the applicant has to submit the document through E-filing/scanned copy through CD ROM/Pen Drive to the concerned Zonal Bench prior to the decision for taking the matter and inclusion in the cause list and to be uploaded in the website accordingly for information of the concerned.

For the matters pending before the NGT at Zonal Benches the ld. Counsels/applicant in Person are required submit the scanned copy of the application/documents and pleadings through E-mail and specify so that the matter shall be taken up through Video Conferencing as per schedule above. The Competent Authority also may decide to take up any matter for Video Conferencing.

This issues with the approval of Competent Authority.



(Mukesh Kumar Gupta)
24/7/18.
Registrar General and Head of Office

Copy to:

- (1) PA to Hon'ble Chairperson
- (2) PA to Hon'ble Judicial and Expert Members
- (3) PA to Ld. Registrar General
- (4) Ld. Registrar, NGT, Bhopal/Chennai/Kolkata/Pune for placing in the Notice Board and to take up the follow of action accordingly
- (5) Ld. Deputy Registrar
- (6) Assistant Registrar (Filing)
- (7) Consultant (Judicial/Admn.)
- (8) Computer Section for uploading in the website and to arrange the Video Conferencing system uninterruptedly prior to the VC
- (9) Notice Board for public information
- (10) Guard File